

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/3571/2010-3574/2010 - EX[DB] WITH
E/S/3370-3373/2010-EX

Date 12/07/2011

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S GOLA STEEL & CASTINGS PVT. LTD.

A.B. ROAD, ADALPUR, DHOLPUR, (RAJASTHAN)
M/S GOLA STEEL & CASTINGS PVT. LTD. (X)

Appellant

Vs

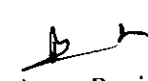
Respondent

C.C.E. JAIPUR I

STAY ORDER NO. 710-713/2011-EX

I am directed to transmit herewith a certified copy of Final order No.596-599/ 2011 EX[DB] dated 08-7-11
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

(X) ALONG WITH APPEAL AND ANNEXURES.


Assistant Registrar

(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE

CIRCLE, "C" SCHEME, JAIPUR

302005.

2. Adv. / Consult

SH. K.K. ANAND, ADV.,
A-103, DEFENCE COLONY,
NEW DELHI - 110024

3. C.D.R

4. Bar association, CESTAT, New Delhi

5. Director Publications, Customs, Excise, I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

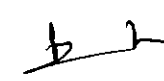
10. LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10. Faridabad 121003 (Harvana)

11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

12. Office Copy

13. Guard file

14. HON'BLE PRESIDENT.


Assistant Registrar
(Excise Appeal Branch)

15. SH. KULDEEP GOYAL, M.D. 
M/S GOLA STEEL & CASTINGS PVT. LTD.
A.B. ROAD, ADALPUR, DHOLPUR, (RAJASTHAN)

16. SH. RAMESH CHAND SHARMA, AUTHORISED SIGNATORY. 
M/S GOLA STEEL & CASTINGS PVT. LTD.
A.B. ROAD, ADALPUR, DHOLPUR, (RAJASTHAN)

17. SH. J.L. ARORA, DIRECTOR, 
M/S GOLA STEEL & CASTINGS PVT. LTD.
A.B. ROAD, ADALPUR, DHOLPUR, (RAJASTHAN)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL, NEW DELHI
PRINCIPAL BENCH, COURT NO. I**

**Excise Stay Application No. 3370-3373 /2010- Ex(BR)
Excise Appeal No. 3571-3574 /2010- Ex(BR)**

[Arising out of Order-in-Original No. 351 to 354 (DKV)CE/JPR-I/2010 dated 20.7.2010 passed by the Commissioner of Central Excise & Customs (Appeals), Jaipur I]

For approval and signature:

Hon'ble Shri Justice R.M.S. Khandeparkar, President
Hon'ble Shri M. Veeraiyan, Member (Technical)

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| 1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? | Yes |
| 2. Whether it should be released under Rule 27 :
of the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not? | No |
| 3. Whether Their Lordships wish to see the fair :
copy of the Order? | See |
| 4. Whether Order is to be circulated to the :
Departmental authorities? | For |

M/s. Gola Steel & Castings P. Ltd.
J.L. Arora, Partner
Shri Kuldeep Goyal, MD
Shri Ramesh Chand Sharma

Appellant Shri

Vs.

Commissioner of Central Excise
Jaipur I

Respondent

Appearance:

Shri K.K. Anand, Advocate for the Appellants
Shri I. Baig, DR for the Respondent

CORAM:

Hon'ble Mr. Justice R.M.S. Khandeparkar, President
Hon'ble Mr. M. Veeraiyan, Member (Technical)

Date of Hearing/decision : 8.7.2011

STAY Oral order No. 710-713/2011-EX
 FINAL ORAL ORDER NO. 596-599/2011-EX

Per Mr. Justice R.M.S. Khandeparkar (for the Bench):

Heard the advocate for the appellants and DR for the respondents.

2. Considering the nature of the order passed in the matter by the lower authority, the remedy lies in the form of revision before the Central Government and not by way of appeal to the Tribunal bearing in mind the proviso to Section 35B(1) of the Central Excise Act, 1944 and therefore, the Registry is required to return the appeals along with annexures to the appellants.

3. The registry shall do the needful within a week.

(Justice R.M.S. Khandeparkar)
 President

(M. Veeraiyan)
 Member(Technical)

SS